GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2493 TO BE ANSWERED ON 21.12.2022

CONTRACTUAL AND OUTSOURCED APPOINTMENT

† 2493. SHRI GIRIDHARI YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the process of appointment on the basis of contract and outsourcing has been started in the Railways during the last five years;
- (b) if so, whether provision of reservation has been made for SC/ST/OBC in such appointment; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2493 BY SHRI GIRIDHARI YADAV TO BE ANSWERED IN LOK SABHA ON 21.12.2022 REGARDING CONTRACTUAL AND OUTSOURCED APPOINTMENT

(a): Occurrence and filling up of vacancies is a continuous process in a large organization like Indian Railways. In exigencies of work, contractual engagement is resorted to as a stop gap arrangement till regular incumbent joins the post.

Indian Railways (IR) executes a wide range of works for creation, repair and maintenance of its various assets including stations, coaches, wagons, coaching depots, locomotives, tracks, etc. pertaining to various departments namely Mechanical, Commercial, Electrical, Civil Engineering, Signal and Telecommunication, Medical, etc. These works are executed through its own workers and/or through outsourcing (particularly non-core activities which are not ongoing permanently) through contracting agencies.

Outsourcing is done by Railways on need basis from time to time in order to improve the services and efficiency in operation and the number of works being done through outsourcing varies from time to time according to requirement.

- (b): Reservation is provided for SC/ST/OBC in contractual engagements.
- (c): Does not arise.
